

- (3) S.O. 5577(E).., dated the 27th December, 2024, amending the Principal Notification No. S.O. 1670(E), dated the 26th May, 2020.
- (4) S.O. 5578(E).., dated the 27th December, 2024, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.
- (5) S.O. 5579(E).., dated the 27th December, 2024, amending the Principal Notification No. S.O. 910(E), dated the 21st April, 2010.
- (6) S.O. 5580(E).., dated the 27th December, 2024, amending the Principal Notification No. S.O. 3140(E), dated the 8th July, 2022.
- (7) S.O. 5581(E).., dated the 27th December, 2024, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.
- (8) S.O. 1280(E).., dated the 19th March, 2025, amending the Principal Notification No. S.O. 978(E), dated the 1st March, 2023.
- (9) S.O. 1281(E).., dated the 19th March, 2025, amending the Principal Notification No. S.O. 386(E), dated the 16th February, 2010.

[Placed in Library. For (1) to (9), see No. L. T. 2653/18/25]

Report and Accounts (2022-23) of the NFDB and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the National Fisheries Development Board (NFDB), for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
Statement giving reasons for the delay in laying the papers mentioned at
- (c) (a) above.

[Placed in Library. See No. L. T. 2513/18/25]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS

MS. SUSHMITA DEV (West Bengal): Sir, I lay the 366th Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Education, Women,